

ITEM NO.5

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1339/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

Date : 08-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Mr Marbiang Khongwir, Adv.

For Respondent(s)

Mr. Randhir Kumar Ojha, AOR
Mr. Abhishek Yadav, AOR
Mr Saurabh Yadav, Adv.
Mr Likhi Chand Bonsle, Adv.
Mr. Raghavendra S. Srivatsa, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 to 4 are duly represented and respondent no.2 has filed counter affidavit.

Ld. Counsels for respondent nos. 2 and 3 submit that respondent nos. 2 and 3 are dead. Ld. Counsel for the appellant to take appropriate steps within four weeks.

Original records have been received from the High Court but those from the Trial Court are awaited. Issue D.O. letter.

List again on 27.1.2023.

H. SHASHIDHARA SHETTY
Registrar